

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:4304
ANSWERED ON:19.04.2002
SCS/STS ON SELECTION COMMITTEES
RAMDAS ATHAWALE

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether in a conference of Members of Parliament belonging to SCs held in December,1999 while drawing attention of the Government had expressed deep concern over unsatisfactory position of representation of SCs/STs on higher posts and had recommended that are member of SC/ST community should be included in all such Selection Committees/Boards entrusted with task of identifying, short-listing, recommending, preparation of panel, selection and recruitment or Board of Directors, Chairman/Managing Directors of Public Enterprises and for the post of Joint Secretary and higher posts in the Government of India;
- (b) if so, the details of steps taken for bringing statutory charges for amending existing instructions for inclusion of persons belonging to SC/ST in the said selection Boards/Committees;
- (c) the year-wise number of appointments made on said posts during last three years in his Ministry; and
- (d) the details of the percentage of SC/ST candidates out of these?

Answer

MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA)

(a) Yes Sir, a Conference of Members of Parliament belonging to SCs/STs was held in December 1999 on SC/ST development. One of the recommendations made in the said conference was that there should be SC and ST members in the Recruitment Boards/Selection Committees.

(b) The Government of India has issued guidelines that the Ministries/Departments etc., should keep in view the following recommendations contained in the 4th Report of Parliamentary Committee on Welfare of Scheduled Castes and Scheduled Tribes while nominating officers on the Departmental Promotion Committees, Selection Boards etc., for recruitment/promotion to posts/services:-

Recommendation No.14

‘All Selection Boards or Recruitment Authorities should include among them at least one SC/ST member’.

Recommendation No.36

‘The Committee feel that with a view to make these Departmental Committee (Promotion selection etc.) more representative a SC/ST officer should also be included in each of these Committees set up by various Ministries/Departments/Offices’.

Instructions have also been issued that the Ministries/Departments etc., should endeavour to nominate to the maximum extent possible, a SC/ST officer on the Selection Boards/Departmental Promotion Committees (DPC) constituted various posts/services under them. Particularly where a Selection Board or DPC has to make bulk selection for a large number of vacancies say for 30 or more at a time, no effort should be spared in finding a SC or ST officer for inclusion in the Selection Board/DPC.

(c) 1999 2000 2001

Board of Directors, CMD/MD	5	9	21
Joint Secretary and above	2	3	-

(d) No SC/ST was appointed among them.